



Annexure 3

Name of Corporate Debtor : Hindusthan National Glass & I Date of Commencement of CIRP : 21 October 2021

Version 5: Pursuant to claims received and updated as on 26-Jan-2022

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of Claim Received		Details of Claim Admitted				Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee										
1	State Bank of India	3-Nov-21	583,165,246	12,663,337,294	Cash Credit	Note 1	No	38.72%	-	-	-	62,998,148	62,998,148	Note 4			
			1,103,382,912		Term Loan 1	Note 1			-	-	-						
			3,467,772,811		Term Loan 2	Note 1			-	-	-						
			1,261,008,905		Term Loan 3	Note 1			-	-	-						
			1,986,088,474		Term Loan 4	Note 1			-	-	-						
			4,324,917,095		Term Loan 5	Note 1			-	-	-						
	12,726,335,442	12,663,337,294															
2	Canara Bank	29-Oct-21	406,987,432	406,987,432	Working Capital Loan	Note 1	No	5.47%	-	-	-	-	-				
			1,382,537,794	1,382,537,794	Term Loan	Note 1			-	-	-						
			1,789,525,226	1,789,525,226					-	-	-						
3	Bank of Baroda	5-Nov-21	464,640,858	464,640,858	Cash Credit	Note 1	No	1.42%	-	-	-	-	-				
			464,640,858	464,640,858					-	-	-	-	-				
4	Export-Import bank of India	5-Nov-21	595,593,904	966,672,469	Term Loan 1	Note 1	No	2.96%	-	-	-	224,514,810	224,514,810	Note 3, Note 4			
			595,593,375		Term Loan 2	Note 1			-	-	-						
			1,191,187,279							-	-				-		
5	DBS Bank Ltd, Singapore	5-Nov-21	4,235,087,943	4,235,087,943	External commercial borrowing (ECB)	Note 1	No	12.95%	-	-	-	-	-				
			4,235,087,943	4,235,087,943					-	-	-	-	-				
6	DBS Bank Ltd India	5-Nov-21	215,719,428	215,719,428	Short Term Loan	Note 1	No	0.68%	-	-	-	-	-				
			7,831,030	7,831,030	CC/OD	Note 1			-	-	-						
			48,483	48,483	PD1	Note 1			-	-	-						
			223,598,941	223,598,941					-	-	-						
7	Edelweiss Asset Reconstruction Company Limited	17-Nov-21	2,768,104,647	2,768,104,647	For debt acquired from HDFC Bank Limited-EARC Trust SC-368	Note 1	No	24.13%	-	-	-	-	-				
288,166,842			288,166,842	For debt acquired from L&T Finance Limited -EARC Trust SC-367	Note 1	-			-	-							
3,079,151,398			3,079,151,398	For debt acquired from Hongkong and Shanghai Banking Corporation(HSBC)-EARC Trust SC-245	Note 1	-			-	-							
1,756,810,521			1,756,810,521	For debt acquired from Axis Bank Limited-EARC Trust SC-404	Note 1	-			-	-							
			7,892,233,408	7,892,233,408					-	-	-	-	-				
11	Standard Chartered Bank	12-Nov-21	594,102,626	574,577,476	Working Capital Loan	Note 1	No	1.76%	-	-	-	19,525,150	19,525,150				
			594,102,626	574,577,476					-	-	-						
12	Life Insurance Corporation of India	22-Nov-21	2,600,651,694	2,200,763,839	Non Convertible Debentures (NCD)	Note 1	No	6.73%	-	-	-	399,887,855	399,887,855	Note 4			
			2,600,651,694	2,200,763,839					-	-	-						
13	Goldman Sachs International Bank	2-Dec-21	1,757,765,065	1,692,404,423	External Commercial Borrowing (ECB)	Note 1	No	5.18%	-	-	-	65,360,642	65,360,642	Note 3			
			1,757,765,065	1,692,404,423					-	-	-	65,360,642	65,360,642				
14	Rathi Brothers	16-Nov-21	179,177	-			No	-	-	-	179,177	-	-	Note 2			
15			59,366	-					-	-	59,366	-	-	-	-	Note 2	
16			258,007	-					-	-	258,007	-	-	-	-	Note 2	
17			1,084,912	-					-	-	1,084,912	-	-	1,084,912	-	-	Note 2
			1,581,462	-					-	-	1,581,462	-	-	1,581,462	-	-	
Total			33,476,709,944	32,702,841,877				100.00%	-	-	1,581,462	772,286,605					

Note 1 - All financial creditors (From 1 to 13) have submitted claims along with details of security interest. The security interest and amounts under verification covered by secured interest is currently under verification and will be updated in due course.

Note 2 - Incorrect Claim Form has been received from this creditor. Creditor has been informed that revised form has to be submitted in order to include their claim. Accordingly, such claims have not been admitted.

Note 3 - We have requested the lenders to provide us reference to the specific agreement clauses and/or their internal circulars for the penal interest charged along with the rates applied.

Note 4 - We have requested for clarifications from the lenders in relation to certain differences regarding the repayment amounts as recorded by the CD vis a vis the lenders. The said amount is currently under verification.